

(5)

NATIONAL COMPANY LAW TRIBUNAL  
~~SINGLE BENCH~~  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/80/2017  
NAME OF THE PETITIONER : I GEN POWER SYSTEM PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY  
G.V. MOHAN KUMAR

Counsel for R<sub>2</sub>



2. M. Rathan Abiga.  
for Harishankar Raj

for Petitioner



**ORDER**

Counsel representing both the parties are present. The matter is adjourned for filing report by ROC. Put up on 27.11.2017 at 10.30 A.M.

- sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)